

No.GOB(I) 4(2)/2023

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 21<sup>ST</sup> APRIL, 2023.

**NOTIFICATION**

The following transfer and postings of officers of Judicial Department in the cadre of **SENIOR CIVIL JUDGE** are ordered in the interest of public service, to take effect from the forenoon of **MAY 22, 2023**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Somashekara A.	Judge, Court of Small Causes and ACMM, Bengaluru City.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Varadaraj B. – transferred)</i>
2	Smt. Veena N.	Senior Civil Judge, OOD, Deputy Secretary to Government (Opinion-2), Law Department, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. Judge, Court of Small Causes, Mysuru. <i>(Vice Sri. Dinesh B.G. – transferred)</i>
3	Sri. K.M.Rajendrakumar	Senior Civil Judge and JMFC, Mudhol, Bagalkot District. <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Home & Transport, Commerce & Industries and Youth Services Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i>

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4	Sri. A.Nagireddy	Senior Civil Judge, OOD, Secretary to Lokayukta, Karnataka Lokayukta, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Virajpet, Kodagu District. <i>(Vice Sri. Loksha M.G. – transferred)</i>
5	Smt. Amritha S. Rao	Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Department, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Shivamogga. <i>(Vice Smt. Poornima K. Yadav – transferred)</i>
6	Sri. Satish J. Bali	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ballari. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Ballari. <i>(Vice Sri. Krishna Raj K. – transferred)</i>
7	Smt. Preeti Sadguru Sadarjoshi	Prl. Senior Civil Judge and CJM, Davanagere.	Senior Civil Judge and CJM, Gadag. <i>(Vice Sri. Prakash Channappa Kurubett – transferred)</i>
8	Sri. Irappaanna Pavadi Naik	XXX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Sindgi, Vijayapura District. <i>(Vice Sri. Nagesh Korga Moger – transferred)</i>
9	Smt. Vani A. Shetty	Prl. Senior Civil Judge and CJM, Mandya.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. <i>(Vice Smt. Nalini Kumari A.M. – transferred)</i>

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10	Smt. Vidya K.	Prl. Senior Civil Judge and CJM, Mysuru.	IV Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Rachoti Mahagundappa Shirur – transferred)</i>
11	Sri. C.Srinivasa Gowda	Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru.	Prl. Senior Civil Judge and CJM, Mysuru. <i>(Vice Smt. Vidya K. – transferred)</i>
12	Sri. M.C.Nanje Gowda	Senior Civil Judge and JMFC, Tarikere, Chikkamagaluru District.	Addl. Senior Civil Judge and JMFC., Maddur, Mandya District. <i>(Vice Sri. Sarfaraz Hussain Kittur – transferred)</i>
13	Sri. Jithendranath C.S.	I Addl. Senior Civil Judge and JMFC., Chitradurga.	III Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Parashuram F. Doddamani – transferred)</i>
14	Smt. Rashmi M.	I Addl. Senior Civil Judge, Kolar. <b>(ON REQUEST)</b>	VI Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Raghavendra Vaijanath – transferred)</i>
15	Sri. Vijaya Kumar Rai B.	Addl. Senior Civil Judge, Mandya.	Prl. Senior Civil Judge and CJM, Mandya. <i>(Vice Smt. Vani A. Shetty – transferred)</i>
16	Sri. Prakash Channappa Kurubett	Senior Civil Judge and CJM, Gadag.	Addl. Senior Civil Judge and JMFC., Gadag. <i>(Vacant Court)</i>
17	Smt. C.M.Pushpalatha	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Dharwad. <b>(ON REQUEST)</b> <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Belagavi. <i>(Vacant Court)</i>

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18	Smt. Nalini Kumari A.M.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge, Mandya. <i>(Vice Sri. Vijaya Kumar Rai B. – transferred)</i>
19	Sri. Shivappa Gangappa Salagare	I Addl. Senior Civil Judge and JMFC., Davanagere.	PrI. Senior Civil Judge and CJM, Davanagere. <i>(Vice Smt. Preeti Sadguru Sadarjoshi – transferred)</i>
20	Sri. Rangegowda C.	II Addl. Senior Civil Judge, Kolar. <b>(ON REQUEST)</b>	X Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Smt. Arati Balappa Kamate – transferred)</i>
21	Sri. Venkanna Basappa Hosamani	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. <b>(ON REPATRIATION)</b>	XIII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Balmukund Ramesh Rao Mutalikdesai – transferred)</i>
22	Sri. Nagaraj Siddappa Ankasadoddi	Registrar, City Civil Court, Bengaluru City.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Ganesha Padiyar U. – transferred)</i>
23	Sri. Nagesh Murthy B.K.	Senior Civil Judge and JMFC., Devadurga, Raichur District. <b>(ON REQUEST)</b>	Senior Civil Judge and JMFC, Arkalgud, Hassan District. <i>(Vice Sri. Muzaffar – transferred)</i>
24	Smt. Hema Pastapur	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Bagalkot. <i>(Vice Sri. Dyavappa S.B. – transferred)</i>

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25	Sri. Dinesh B.G.	Prl. Judge, Court of Small Causes, Mysuru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru. <i>(Vice Sri. Devaraj Bhute – transferred)</i>
26	Smt. Roopashri	Senior Civil Judge and Addl. CJM, Karkala, Udupi District.	XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Sandesh Prabhu B. – transferred)</i>
27	Sri. Rajanna Sankannavar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge, Shivamogga. <i>(Vice Sri. C.N.Chandan – transferred)</i>
28	Smt. Kavita Shivaray Undodi	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District.	Prl. Senior Civil Judge and JMFC, Jamkhandi, Bagalkot District. <i>(Vacant Court)</i>
29	Sri. Mallikarjuna Appasaheb Ambi @ Ambli	Senior Civil Judge, Bhalki, Bidar District.	II Addl. Senior Civil Judge, Vijayapura. <i>(Vice Sri. Santhosh S. Kunder – transferred)</i>
30	Sri. Nagesh Korga Moger	Senior Civil Judge and JMFC, Sindgi, Vijayapura District.	Addl. Senior Civil Judge and JMFC., Sindgi, Vijayapura District. <i>(Vacant Court)</i>
31	Sri. M.Purushothama	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. <b>(ON REPATRIATION)</b>	XII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vice Smt. Anitha H.V. – transferred)</i>

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32	Smt. Shilpa A.G.	I Addl. Senior Civil Judge, Mangaluru.	I Addl. Senior Civil Judge, Mysuru. <i>(Vice Sri. Amarnath K.K. – transferred)</i>
33	Sri. Amarnath K.K.	I Addl. Senior Civil Judge, Mysuru.	II Addl. Senior Civil Judge, Mysuru. <i>(Vice Smt. Chaitra A.M. – transferred)</i>
34	Sri. Girisha B.K.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chitradurga. <b>(ON REPATRIATION)</b>	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. B.Chennappa – transferred)</i>
35	Sri. Parashuram F. Doddamani	III Addl. Chief Metropolitan Magistrate, Bengaluru City.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Dharwad. <i>(Vice Smt. C.M.Pushpalatha – transferred)</i>
36	Sri. Saheel Ahmed Shamshuddin Kunnibhavi	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. <b>(ON REPATRIATION)</b>	Senior Civil Judge and CJM, Yadgir. <i>(Vice Sri. Ravindra Laxman Honole – transferred)</i>
37	Sri. Mahammad Anwar Hussain Mogalani	I Addl. Senior Civil Judge, Kalaburagi.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. <i>(Vice Sri. Sushant Mahaveer Chougale – transferred)</i>

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38	Smt. Shakunthala S.	Prl. Senior Civil Judge and CJM, Udupi.	I Addl. Senior Civil Judge, Kolar. <i>(Vice Smt. Rashmi M. – transferred)</i>
39	Sri. R.Natesha	Addl. Senior Civil Judge, Udupi.	II Addl. Senior Civil Judge, Kolar. <i>(Vice Sri. Rangegowda C. – transferred)</i>
40	Sri. Ravindra Laxman Honole	Senior Civil Judge and CJM, Yadgir.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. <i>(Vice Sri. Saheel Ahmed Shamshuddin Kunnibhavi – transferred)</i>
41	Sri. Prabhu Neelachari Badiger	II Addl. Senior Civil Judge and JMFC., Bidar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. <i>(Vice Sri. Siddaramappa Kalyanrao – transferred)</i>
42	Sri. Santhosh S. Kunder	II Addl. Senior Civil Judge, Vijayapura.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. <i>(Vice Sri. Venkanna Basappa Hosamani – transferred)</i>

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43	Sri. Nitin Yeshwanth Rao	I Addl. Senior Civil Judge, Dharwad.	XXXVI Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Hanamantarao Kulkarni – transferred)</i>
44	Sri. Varadaraj B.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. <i>(Vice Sri. M.Purushothama - transferred)</i>
45	Smt. Niveditha T.M.	II Addl. Senior Civil Judge and JMFC., Davanagere.	I Addl. Senior Civil Judge and JMFC., Davanagere. <i>(Vice Sri. Shivappa Gangappa Salagare – transferred)</i>
46	Smt. Shantala Ramesh Dodwad	II Addl. Senior Civil Judge and JMFC., Kalaburagi.	I Addl. Senior Civil Judge, Kalaburagi. <i>(Vice Sri. Mahammad Anwar Hussain Mogalani – transferred)</i>
47	Smt. Anitha H.V.	XII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. <i>(Vice Smt. Vijayalaxmi Ghanapur – transferred)</i>



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48	Smt. Geethamani	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District.	Senior Civil Judge and JMFC, Mudhol, Bagalkot District. <i>(Vice Sri. K.M.Rajendrakumar – transferred)</i>
49	Sri. Dyavappa S.B.	I Addl. Senior Civil Judge, Bagalkot.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. <i>(Vice Smt. Hema Pastapur – transferred)</i>
50	Sri. Vignesh Kumar	Senior Civil Judge, OOD, Public Relation Officer, Karnataka State Legal Services Authority, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Udupi. <i>(Vice Smt. Shakunthala S. – transferred)</i>
51	Sri. Muzaffar	Senior Civil Judge and JMFC, Arkalgud, Hassan District.	Prl. Senior Civil Judge and JMFC, K.G.F., Kolar District. <i>(Vice Sri. Mahesh S. Patil – transferred)</i>
52	Sri. Siddaramappa Kalyanrao	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC., Bidar. <i>(Vice Sri. Prabhu Neelachari Badiger – transferred)</i>
53	Sri. Balmukund Ramesh Rao Mutalikdesai	XIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Addl. Senior Civil Judge, Haveri. <i>(Vacant Court)</i>

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54	Sri. Mahavir	Senior Civil Judge and JMFC., T.Narasipura, Mysuru District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. <i>(Vice Sri. Praveen Nayak – transferred)</i>
55	Sri. Sudeen Kumar D.J.	X Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Addl. Senior Civil Judge, Raichur. <i>(Vacant Court)</i>
56	Sri. Ganesha Padiyar U.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
57	Sri. Raghavendra Vaijanath	VI Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge, Bhalki, Bidar District. <i>(Vice Sri. Mallikarjuna Appasaheb Ambi @ Ambli – transferred)</i>
58	Sri. Devaraj Bhute	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. <i>(Vice Sri. Deepak Patil – transferred)</i>
59	Sri. Mahesh S. Patil	Prl. Senior Civil Judge and JMFC, K.G.F., Kolar District.	II Addl. Senior Civil Judge, Bagalkot. <i>(Vacant Court)</i>
60	Sri. Vijaykumar S. Jatla	Senior Civil Judge and JMFC., Sedam, Kalaburagi District.	V Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Rajesh Ningappa Hosamane – transferred)</i>

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61	Sri. Hanamantarao Kulkarni	XXXVI Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Hungund, Bagalkot District. <i>(Vice Sri. Syed Arfath Ibrahim M. – transferred)</i>
62	Sri. Krishna Raj K.	Prl. Senior Civil Judge and CJM, Ballari.	II Addl. Senior Civil Judge and JMFC., Anekal, Bengaluru Rural District. <i>(Vice Sri. Shrikanta N.A. – transferred)</i>
63	Sri. Hanumantha G.H.	Senior Civil Judge and JMFC, Ramdurg, Belagavi District.	Senior Civil Judge and JMFC., T.Narasipura, Mysuru District. <i>(Vice Sri. Mahavir – transferred)</i>
64	Sri. Praveen Nayak	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. <i>(Vice Sri. Patil Harish Ranganagowda – transferred)</i>
65	Sri. Shrikanta N.A.	II Addl. Senior Civil Judge and JMFC., Anekal, Bengaluru Rural District.	II Addl. Senior Civil Judge, Belagavi. <i>(Vice Sri. Jai Shankar J. – transferred)</i>
66	Sri. P.Shivaraj	XXXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Kudligi, Ballari District. <i>(Vice Sri. K.A.Nagesha – transferred)</i>
67	Sri. S.Natraj	Senior Civil Judge and JMFC, Heggadadevanakote, Mysuru District.	Prl. Senior Civil Judge and JMFC, Sagar, Shivamogga District. <i>(Vice Smt. Rehana Sultana – transferred)</i>

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68	Sri. Srinath K.	IV Addl. Senior Civil Judge and JMFC., Vijayapura.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Secretary to Lokayukta, Karnataka Lokayukta, M.S.Building, Bengaluru. <i>(Vice Sri. A.Nagireddy – transferred)</i>
69	Sri. P.M.Balasubramani	Senior Civil Judge and JMFC, Turuvekere, Tumakuru District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Public Relation Officer, Karnataka State Legal Services Authority, Bengaluru. <i>(Vice Sri. Vignesh Kumar – transferred)</i>
70	Smt. Chaitra A.M.	II Addl. Senior Civil Judge, Mysuru.	I Addl. Senior Civil Judge and JMFC., Chitradurga. <i>(Vice Sri. Jithendranath C.S. – transferred)</i>
71	Sri. Lokesha M.G.	Senior Civil Judge and JMFC, Virajpet, Kodagu District.	III Addl. Senior Civil Judge and JMFC., Devanahalli, Bengaluru Rural District. <i>(Vice Sri. Rajashekar – transferred)</i>
72	Smt. Sharmila C.S.	V Addl. Judge, Court of Small Causes, and ACMM, Bengaluru City.	Senior Civil Judge and Addl. CJM, Karkala, Udupi District. <i>(Vice Smt. Roopashri – transferred)</i>

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73	Smt. Vijayalaxmi Ghanapur	Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Dharwad. <i>(Vice Sri. Nitin Yeshwanth Rao – transferred)</i>
74	Sri. Patil Harish Ranganagowda	Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Prl. Senior Civil Judge, Chikkodi, Belagavi District. <i>(Vice Sri. T.Srikanth – transferred)</i>
75	Sri. Lokesh Dhanapal Havale	XV Addl. Chief Metropolitan Magistrate, Bengaluru City.	IV Addl. Senior Civil Judge and JMFC., Vijayapura. <i>(Vice Sri. Srinath K. – transferred)</i>
76	Sri. M.Vijay	XXXIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chitradurga. <i>(Vice Sri. Girisha B.K. – transferred)</i>
77	Smt. Ashwini Mahabaleshwar Hattiholi	XXI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	I Addl. Senior Civil Judge, Mangaluru. <i>(Vice Smt. Shilpa A.G. – transferred)</i>
78	Sri. Sandesh Prabhu B.	XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Heggadadevanakote, Mysuru District. <i>(Vice Sri. S.Natraj – transferred)</i>

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79	Sri. K.A.Nagesha	Senior Civil Judge and JMFC, Kudligi, Ballari District.	Senior Civil Judge and JMFC., Kanakapura, Ramanagara District. <i>(Vice Sri. Srinivas Navale – transferred)</i>
80	Smt. Swetha Singh	Senior Civil Judge, Bilagi, Bagalkot District.	II Addl. Senior Civil Judge and JMFC., Raichur. <i>(Vice Sri. Mahajan Ramesh Appasab – transferred)</i>
81	Sri. Hanumanth Ananthrao Satwik	Addl. Senior Civil Judge and JMFC., Magadi, Ramanagara District.	Senior Civil Judge and JMFC., Devadurga, Raichur District. <i>(Vice Sri. Nagesh Murthy B.K. – transferred)</i>
82	Sri. Sarfaraz Hussain Kittur	Addl. Senior Civil Judge and JMFC., Maddur, Mandya District.	Proposed for appointment as Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru. <i>(Vice Sri. C.Srinivasa Gowda – transferred)</i>
83	Sri. P.R.Yogesh	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District. <i>(Vice Smt. Geethamani – transferred)</i>
84	Sri. Rachoti Mahagundappa Shirur	IV Addl. Chief Metropolitan Magistrate, Bengaluru City.	III Addl. Senior Civil Judge, Belagavi. <i>(Vacant Court)</i>
85	Smt. B.T. Anna-poorneshwari	XXIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Senior Civil Judge and JMFC, Ramdurg, Belagavi District. <i>(Vice Sri. Hanumantha G.H. – transferred)</i>

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86	Sri. T.Srikanth	Prl. Senior Civil Judge, Chikkodi, Belagavi District.	Prl. Senior Civil Judge and JMFC, Bhadravathi, Shivamogga District. <i>(Vice Smt. Ujwala Veeranna Siddannavar – transferred)</i>
87	Smt. Prameela M.	Addl. Senior Civil Judge and JMFC., Channarayapatna, Hassan District.	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. <i>(Vice Sri. Sagar Gurugouda Patil – transferred)</i>
88	Sri. B.Mohan Babu	XXXVII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Sullia, Dakshina Kannada District. <i>(Vacant Court)</i>
89	Smt. Poornima K. Yadav	Prl. Senior Civil Judge and CJM, Shivamogga.	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District. <i>(Vice Sri. Shivaraj – transferred)</i>
90	Smt. Arati Balappa Kamate	X Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge, Bilagi, Bagalkot District. <i>(Vice Smt. Swetha Singh – transferred)</i>
91	Sri. Shankarappa Malashetti	XXXI Addl. Chief Metropolitan Magistrate, Bengaluru City.	IV Addl. Senior Civil Judge and JMFC., Belagavi. <i>(Vacant Court)</i>
92	Smt. Rehana Sultana	Prl. Senior Civil Judge and JMFC, Sagar, Shivamogga District.	III Addl. Senior Civil Judge, Kolar. <i>(Vacant Court)</i>
93	Sri. B.Chennappa	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and JMFC., Basavakalyan, Bidar District. <i>(Vacant Court)</i>

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94	Sri. Srinivas Navale	Senior Civil Judge and JMFC., Kanakapura, Ramanagara District.	Senior Civil Judge and JMFC, Afzalpur, Kalaburagi District. <i>(Vacant Court)</i>
95	Sri. Rajashekar	III Addl. Senior Civil Judge and JMFC., Devanahalli, Bengaluru Rural District.	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District. <i>(Vice Smt. Kavita Shivaray Undodi – transferred)</i>
96	Sri. K.M.Ananda	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	III Addl. Senior Civil Judge and JMFC., Kalaburagi. <i>(Vacant Court)</i>
97	Sri. Deepak Patil	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. <i>(Vice Sri. Yogesh – transferred)</i>
98	Sri. Shivaraj	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District.	Senior Civil Judge and JMFC., Manvi, Raichur District. <i>(Newly Created Court - vide G.O. No.LAW-LCE/32/2020 dated 01.10.2021)</i>
99	Sri. Syed Arfath Ibrahim M.	Senior Civil Judge and JMFC, Hungund, Bagalkot District.	XL Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i>
100	Sri. Sagar Gurugouda Patil	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District.	Senior Civil Judge and JMFC., Sedam, Kalaburagi District. <i>(Vice Sri. Vijaykumar S. Jatla – transferred)</i>
101	Sri. Vaidya Shreekant	II Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Tarikere, Chikkamagaluru District. <i>(Vice Sri. M.C.Nanje Gowda – transferred)</i>



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102	Sri. Rajesh Ningappa Hosamane	V Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ballari. <i>(Vice Sri. Satish J. Bali – transferred)</i>
103	Smt. Ujwala Veeranna Siddannavar	Prl. Senior Civil Judge and JMFC, Bhadravathi, Shivamogga District.	Senior Civil Judge and JMFC, Turuvekere, Tumakuru District. <i>(Vice Sri. P.M.Bala-subramani – transferred)</i>
104	Sri. Arun Sadashiv Gudigenavar	XXIV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Addl. Senior Civil Judge and JMFC., Channarayapatna, Hassan District. <i>(Vice Smt. Prameela M. – transferred)</i>
105	Smt. Pushpalatha K.	Senior Civil Judge and JMFC., Hosanagar, Shivamogga District.	XXXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. P.Shivaraj – transferred)</i>
106	Smt. Reshma H.K.	XXI Addl. Chief Metropolitan Magistrate, Bengaluru City.	II Addl. Senior Civil Judge and JMFC., Davanagere. <i>(Vice Smt. Niveditha T.M. – transferred)</i>
107	Sri. Jai Shankar J.	II Addl. Senior Civil Judge, Belagavi.	XXII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i>
108	Sri. Somanatha	II Addl. Senior Civil Judge and JMFC., Udupi.	Addl. Senior Civil Judge, Udupi. <i>(Vice Sri. R.Natesha – transferred)</i>

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109	Sri. Sushant Mahaveer Chougale	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. <b>(ON REPATRIATION)</b>	IV Addl. Senior Civil Judge and JMFC., Kalaburagi. <i>(Newly Created Court – vide G.O.No.LAW 137 LCE 2014 dated 28.03.2016)</i>
110	Sri. Mahajan Ramesh Appasab	II Addl. Senior Civil Judge and JMFC., Raichur.	III Addl. Senior Civil Judge and JMFC., Raichur. <i>(Vacant Court)</i>
111	Smt. M.D.Pavithra	II Addl. Senior Civil Judge, Ballari.	I Addl. Senior Civil Judge, Ballari. <i>(Vice Smt. Aparna – transferred)</i>
112	Sri. C.N.Chandan	Addl. Senior Civil Judge, Shivamogga.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga. <i>(Vice Sri. Rajanna Sankannavar – transferred)</i>
113	Sri. Sunil R.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Harisha – transferred)</i>
114	Sri. Nagesha C.	VII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. K.N.Shivakumar – transferred)</i>

1	2	3	4
115	Sri. Harisha	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Department, M.S.Building, Bengaluru. <i>(Vice Smt. Amritha S. Rao – transferred)</i>
116	Smt. Aparna	I Addl. Senior Civil Judge, Ballari.	II Addl. Senior Civil Judge, Ballari. <i>(Vice Smt. M.D.Pavithra – transferred)</i>
117	Sri. H.Satish	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru City.	XXXVII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. B.Mohan Babu – transferred)</i>
118	Sri. Yogesh	Senior Civil Judge and JMFC, Nagamangala, Mandya District.	Addl. Senior Civil Judge and JMFC, Nagamangala, Mandya District. <i>(Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)</i>
119	Sri. K.N.Shivakumar	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. H.Satish – transferred)</i>

BY ORDER OF THE HIGH COURT

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No.1, 7, 8, 10 to 16, 19, 20, 22, 23, 26, 28 to 30, 32, 33, 38, 39, 43, 45, 46, 48, 51, 53, 55 to 57, 59 to 63, 65 to 67, 70 to 72, 74, 75, 77 to 101, 103 to 108, 110, 111, 113, 114 and 116 to 119 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**.
3. The Officers mentioned at Sl.No.3, 9, 25, 35, 37, 40, 41, 42, 44, 47, 49, 54, 68, 69, 76, 102, 112 and 115 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**, on receipt of necessary appointment orders from the Government.
4. The Officers mentioned at Sl.No.2, 4, 5, 6, 17, 18, 21, 24, 27, 31, 34, 36, 50, 52, 58, 64, 73 and 109 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.

11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
22. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
23. Spare copies.

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